

(b) Out of 628 claims approved and accepted by the Ugandan Valuation Committee, for which a total compensation amounting to Rs. 1,44,88,792.35 p was paid by the Government of Uganda, 488 claims have been settled and a sum of Rs. 1,13,74,800/- has already been disbursed. Declaration forms from 98 claimants are awaited. In 42 cases, advance receipts for the payments to be made are also awaited.

**Preserving Historical relics of Azad Hind Govt. in Singapore**

\*438. SHRI SAMAR GUHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether several requests had been made in 4th and 5th Lok Sabha for buying and preserving the Headquarters of the Provisional Government of Free India under Netaji Subhas Chandra Bose and the residential quarters of the First President of Free India Government at Singapore;

(b) if so, whether the Janta Government have taken any initiative for preserving these historical relics of the Azad Hind Revolution;

(c) if so, facts thereabout;

(d) whether the Government will take initiative in placing plaques and setting up Indian cultural institutes in places in S.E. Asia where Netaji Subhas Chandra Bose stayed and which were connected with the activities of the Provisional Government of Free India; and

(e) if so, facts thereabout?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE) : (a) Yes, Sir.

(b) and (c). The Government have asked the High Commission in Singapore to collect detailed information about building in Singapore associated with the INA including their present status and to assess whether it would be possible to form a registered Body in Singapore to acquire and

preserve these buildings. The Government continue to be seized of the matter.

(d) and (e). The Government have already directed Missions concerned to report on the possibility of placing memorial plaques. As for establishing cultural institutes, the Government would like to establish Indian Cultural Centres in South East Asia, wherever possible.

**Part played by steel plants in promotion of and assistance of ancillary industries in surrounding areas**

\*439. SHRI S. D. SOMA-SUNDARAM :

SHRI P. V. PERIASAMY :

Will the Minister of STEEL AND MINES be pleased to state :

(a) the precise part played by Steel Plants in promotion of and assistance to ancillary industries in surrounding areas;

(b) the estimate of economic output and employment generation due to such assistance ; and

(c) whether Government have spelt out concrete guidelines for a meaningful time bound programme in this regard ?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK) :

(a) The managements of Steel Plants provide encouragement to ancillary industries in a variety of ways such as by placing orders on them for items which can be manufactured by them, providing technical know-how and guidance, arranging or helping in procurement of raw materials, providing testing and laboratory facilities, carrying out a regular review and earmarking of items which can be off-loaded to the ancillary units etc.

(b) It is not possible to quantify the output or employment generation resulting specifically from the assistance rendered by the Steel Plants to such industries. However, the value of production from these industries around public sector steel plants and the value of off-take by them in 1976-77 are indicated below:

Name of the Plant	Value of production (Rs. in lakhs)	Value of off-take by steel plants (Rs. in lakhs)
Bhilai Steel Plant	715.63	196.80
Rourkela Steel Plant	1210.15	318.31
Durgapur Steel Plant	Not available	25.50
Bokaro Steel Limited	232.00	232.00
Indian Iron and Steel Co. Limited	76(SS Industries registered with IISCO)	30.00

(c) Suitable guidelines have been issued by Government to public sector undertakings for encouraging the promotion and growth of ancillary industries around them.

नन्दिनी, डल्ली और रझारा लौह  
अयस्क खानों से उपकर निधि  
का वसूल किया जाना

\*440. श्री मोहन भैया जैन : क्या संसदीय कार्य तथा भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में वर्ष-वार सरकार ने भिलाई इस्पात संयंत्र के समीप नन्दिनी, डल्ली और रझारा आदि लौह अयस्क खानों से कितनी उपकर निधि वसूल की ;

(ख) उसमें से कितनी राशि श्रमिकों के कल्याण के लिए दी गई ;

(ग) क्या इसका लाभ डल्ली, रझारा और नन्दिनी कोयला खानों के सभी श्रमिकों को मिला है ; और

(घ) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

भ्रम तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री लारंग साय) : (क) इस क्षेत्र में भिलाई इस्पात संयंत्र की पांच कैपिटल लौह अयस्क खानें हैं, अर्थात् 1. डाली 2. मयूर-पानी, 3. अरिडोंगरी, 4. महामाया, 5. कौकन । प्रत्येक खान से वसूल किये गए उपकर सम्बन्धी अलग अलग आंकड़े इस समय उपलब्ध नहीं हैं । उपलब्ध सूचना के अनुसार, भिलाई इस्पात संयंत्र से एकत्रित लौह अयस्क उपकर निधि इस प्रकार है : —

1975-76 10.85 लाख रु०

1976-77 11.80 लाख रु०

1977-78 6.47 लाख रु०

(अक्टूबर, 1977 तक)

नन्दिनी चूना पत्थर खान से एकत्र किये गये उपकर के सम्बन्ध में वियुक्त आंकड़े इस समय उपलब्ध नहीं हैं ।

(ख) कल्याण कार्यों के लिए धनराशियां खान-वार नहीं बल्कि क्षेत्र-वार आवंटित की जाती हैं । मध्य प्रदेश क्षेत्र के लिए गत तीन वर्षों के सम्बन्ध में आवंटन निम्न प्रकार हैं :—

1974-75 12.82 लाख रु०

1975-76 20.30 लाख रु०

1976-77 85.75 लाख रु०

(अन्तिम)

(ग) ये कल्याण सुविधाएं क्षेत्र-विशेष में रहने वाले श्रमिकों की अधिक से अधिक संख्या की आवश्यकताओं को पूरा करने के लिए हैं ।

(घ) मध्य प्रदेश में रझारा क्षेत्र के लिए निम्न कल्याण सुविधाओं की व्यवस्था की गई है :—

(1) 2,16,000 रुपए भिलाई मुख्य अस्पताल के लिए विशेष उपकरण खरीदने हेतु मंजूर किये गये हैं ।

(2) एक चलता फिरता चिकित्सा एकक ।

(3) एक रोगी वाहन ।

(4) 46 कुएं ।

(5) रझारा कस्बा जल प्रदाय योजना ।

(6) 1,600 कम लागत मकान (टाइप-1) और नई आवास योजना (टाइप-2) के अधीन 700 मकान मंजूर किये गये थे, जिनमें 600 मकान टाइप-1 के और 700 मकान टाइप-2 के पूर्ण किये जा चुके हैं ।